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CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK

O.A.No.451 of 2016  
Cuttack this the 14<sup>th</sup> day of July, 2016

CORAM  
HON'BLE SHRI R.C.MISRA, MEMBER(A)  
HON'BLE SHRI S.K.PATTNAIK, MEMBER(J)

Amulya Kumar Pattanayak, aged about 49 years, S/o. Pitambar Pattnayak, At-Khaparkhai, PO/PS-Ghanipura, Dis-Keonjhar – at present working as Helper, LPTV Relay Centre, Anandapur, PO/PS-Ghanipura, Dist-Keonjhar

...Applicant

By the Advocate(s)-M/s.K.K.Rout & T.K.Nayak

-VERSUS-

Union of India represented through:

1. Director General, Doordarshan Kendra, Prasar Bharati Broadcasting Corporation of India, At-Mandi House, New Delhi
2. Chief Engineer(East Zone), All India Radio & Doordarshan, Prasar Bharati Broadcasting Corporation of India, East Zone, Akashvani Bhavan, 1<sup>st</sup> Floor, Kolkata, West Bengal
3. Superintending Engineer, doordarshan Kendra, Bhubaneswar, At/PO-Bhubaneswar, Dist-Khurda
4. The Station Engineer, Prasar Bharati, Broadcasting Corporation of India, Doordarshan Maintenance Centre, Keojhargarh, Dist-Keonjhar

*[Signature]*

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...Respondents

By the Advocate(s)\_Mr.S.B.Mohanty

**ORDER(Oral)**

**R.C.MISRA, MEMBER(A):**

Heard Mr.K.K.Rout, learned counsel for the applicant and Mr.S.B.Mohanty, learned ACGSC on the question of admission and perused the records.

2. Applicant is presently working as Helper, LPTV Relay Centre, Anandapur under the Respondent-Department. Grievance of the applicant is that he having fulfilled the requisite qualifications and otherwise being eligible for selection to the post of Technician, is not being called for interview nor is being promotion <sup>ed</sup> to the said post of Technician.

3. Facts in brief are that applicant has been working as Helper in the respondent-organization since 1992. On 13.5.2015, a notice was issued by the Assistant Director(Engineering), Prasar Bharati for conducting a competitive examination for promotion to the post of Technicians and in response to this, applicant submitted his application for his enrolment. However, his request was not considered and on the other hand, a notification dated 4.8.2015 a list containing the names of other candidates was published for appearing the departmental examination against 20% departmental quota for the vacancy

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R.C. MISRA, MEMBER(A)  
Mr. S. B. Mohanty  
Advocate

year 2012-13, 2013-14 and 2014-15 and thereafter, the examination was conducted on the scheduled date, i.e., 8.8.2015 and 9.8.2015 in exclusion of the candidature of the applicant. In the above backdrop, applicant submitted a representation dated 20.11.2015 (A/3) to the Chief Engineer(East Zone), AIR & Doordarshan, Kolkata (res.no. 2) to consider his promotion by taking into account his seniority cum merit or to allow him to take the examination as a special case. Since he has not received any response to his representation, he has moved this Tribunal in this O.A.

4. We have considered the rival submissions. At this stage, we are not inclined to express any opinion on the merit of the matter. Since grievance of the applicant is stated to be pending consideration, we would direct res.no.2 to consider and dispose of the aforesaid representation, if at all pending, in the light of extant rules and regulations and communicate the decision thereon to the applicant in a reasoned and speaking order within a period of sixty days from the date of receipt of this order.

5. With the above observation and direction, this O.A. is disposed of at the stage of admission itself. No costs.

6. On the prayer made by the learned counsel, copy of this order along with paper book of O.A. be sent to res.no.2 by Speed Post at the cost of the

7 applicant for which Mr.K.K.Rout undertakes to file the postal requisites by  
18.7.2016.

7. Free copy of this order be made over to learned counsel for both the  
sides.

*S.K.Pattnik*  
S.K.PATTNIK  
MEMBER(J)

BKS

*R.C.Misra*  
(R.C.MISRA)  
MEMBER(A)